

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 1005
TO BE ANSWERED ON 04/12/2015**

MONITORING OF CONTENTS OF PROGRAMMES

**1005. SHRI AJAY NISHAD:
SHRI DEVJI M. PATEL:
SHRI PRATHAP SIMHA:
SHRI B. SENGUTTUVAN:
SHRI CHHOTE LAL:**

Will the Minister of **INFORMATION AND BROADCASTING**

be pleased to state:

- (a) whether the Government has taken cognizance of the rising contents of obscenity, vulgarity, nudity and violence in the television programmes/films including advertisements in the country;
- (b) if so, the details thereof along with the details of channels against which action has been taken for violating Programme and Advertising Codes during each of the last three years and the current year;
- (c) whether the Government has set up any authority/centre for monitoring of contents of programmers and advertisements being telecasted on television in the country;
- (d) if so, the details thereof and the roles/rights assigned to the said authority/centre along with funds allocated for the purpose; and
- (e) the other steps taken/being taken by the Government to monitor the contents of programmes being telecasted on Doordarshan and private channels?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING
[COL RAJYAVARDHAN RATHORE (Retd.)]**

(a) & (b): No such study has been brought to the notice of the Ministry. As per existing regulating framework, all programmes and advertisements telecast on TV channels and transmitted/retransmitted through the Cable TV network are required to adhere to the Programme and Advertising Codes prescribed under the Cable TV Networks (Regulation) Act, 1995 and Rules framed thereunder. Action is taken as per rules suo-motu and whenever violation of Codes is brought to the notice of the Ministry. These codes contain a whole range of parameters to regulate programmes and advertisements including content of obscenity, vulgarity and nudity in TV programmes. Details of action taken on violation of Programme and Advertisement code by Private TV channels for telecast of obscene visuals in the last three years and the current year is enclosed at Annexure.

In so far as film is concerned, Central Board of Film Certification certifies film for public exhibition in accordance with Cinematograph Act, 1952, Cinematograph (Certification) Rules, 1983 and the guidelines framed thereunder.

The Central Board of Film Certification also ensures that the film-

- (i) is judged in its entirety from the point of view of its overall impacts; and
- (ii) is examined in the light of the period depicted in the film and the contemporary standards of the country and people to which the film relates, provided that the film does not deprave the morality of the audience.

(c) & (d): Ministry has set up a state-of-art Electronic Media Monitoring Centre (EMMC) to look over the content telecast on Private satellite television channels on a 24x7 basis. Presently it covers 600 TV channels. An amount of Rs. 90 Crores (Rupees. Ninety Crores) has been allocated under 12th Five Year Plan (2012-2017) for strengthening of EMMC.

(e): Ministry has constituted an Inter Ministerial Committee (IMC) to look into the violations suo-motu or whenever violation of the Programme and Advertising Codes is brought to the notice of this Ministry in respect of private satellite TV channels. IMC has representatives from the Ministry of Home Affairs, Defence, External Affairs, Law, Women and Child Development, Health and Family Welfare, Consumer Affairs and a representative from the industry in Advertising Standards Council of India (ASCI). IMC meets periodically and recommends action in respect of violations.

Ministry has also issued directions to States to set up District level and State level Monitoring Committees to regulate content telecast on cable TV channels.

In so far as Doordarshan is concerned, it follows its Code for Commercial Advertising as per norms. No such contents of obscenity, vulgarity, nudity and violence are being shown on Doordarshan Programmes/films including advertisements in the country.

ANNEXURE AS REFERRED TO IN PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 1005 FOR 04.12.2015**Action Taken on violation of Programme and Advertisement code by Private TV channels for telecasting obscene visuals in last three years and current year.****Year – 2012**

Sl. No.	Name of Channels	Reason for Show Cause Notice	Details of action taken
1.	SS TV	Telecast of programme titled 'Sizzling Hits' showing obscene and vulgar content	An Order 08.02.2012 was issued to the channel prohibiting the transmission of the channel for seven days.
2.	FX channel	Telecast of programme 'Harper's Island', 'Crash', 'Mad Men Sutra', 'Frasier', 'Saving Grace' and 'Scoundrels' showing obscene visuals	A Warning dated 18.04.2012 was issued to the channel.
3.	Fox Crime	Telecast of programmes 'Sleeper Cell' and '1000 ways to die' showing obscene visuals.	A Warning dated 08.05.2012 was issued to the channel.
4.	Channel [V]	Telecast of programme 'Love Net 2' containing indecent, vulgar and obscene content	A Warning dated 28.05.2012 was issued to the channel.
5.	All News & Current Affairs channels	Telecast of programmes as news items showing clippings from films not certified for unrestricted public exhibition	An Advisory dated 19.09.2012 was issued to the channel.
6.	Zee Trendz	Telecast of programme 'Bikini Destination' containing obscene, indecent and vulgar visuals	An Advisory dated 05.11.2012 was issued to the channel.

Year – 2013

7.	Enterr 10	Telecast of Hindi feature film 'Musafir', 'Plan' and 'Ashiq Banaya Apne'- 'A' certified films.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day .
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8.	Zing	Telecast of Hindi feature film "Hawas" - 'A' certified film.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day .
9.	Manoranjan TV	Telecast of Hindi feature film "Topless" - "A' certified film.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day.
10.	SS TV	Telecast of Trailer of the film "Friends with Benefits" which was not certified by CBFC for telecast on TV channels.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day.
11.	FTV	Telecast of programme "Designers in High Definition" on 11.9.11, "Chantellie Lingrie, Paris" on 12.09.11 & "Lingerie" on 15.09.11 and "15th Anniversary-Top Designers" showing obscene and women denigrating content	An Order dated 28.03.2013 was issued to the channel prohibiting the transmission of the channel for 10 days
12.	NDTV Good Times	Telecast of programme "Life a Beach" during April, May ,2011 showing obscene and women denigrating content	An Advisory dated 02.04.2013 was issued to the channel.
13.	Mahuaa	Telecast of Hindi feature film 'Aulaad' and 'Ek Aur Kurukshetra' - 'A' certified films.	An order dated 25.04.2013 was issued to the channel prohibiting the transmission of the channel for one day.
14.	AXN	Telecast of Hindi feature film 'Darkness Falls' - 'A' certified film.	An order dated 25.04.2013 was issued to the channel prohibiting the transmission of the channel for one day. Matter is sub-judice
15.	Movies Ok	Telecast of Hindi feature film 'Dil Jale' - 'A' certified film.	An order dated 01.05.2013 was issued to the channel prohibiting the transmission of the channel for one day. Matter is sub-judice
16.	Comedy Central	Telecast of programme "Stand Up Club"	An order was issued on 17.05.2013 prohibiting the transmission of the channel for 10 days Matter is sub-judice
17.	IBN7	Telecast of the Advertisement of "Axe Shower Gel" containing vulgar and indecent content.	Order dated 29.05.2013 was issued directing the channel to furnish an undertaking regarding

			not airing such ads in future.
18.	MTV	Telecast of the advertisement of "Axe Shower Gel" containing vulgar and indecent content	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
19.	VH1	Telecast of advertisement of "Axe Shower Gel" showing obscene and women denigrating content	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
20.	Colors	Telecast of advertisement of "Axe Shower Gel" showing obscene and women denigrating content	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
21.	N TV	Telecast of News report showing contents offending good taste and decency and women denigrating	An order dated 18.09.13 issued to the channel to run the apology scroll for three days.
22.	Zoom TV	Telecast of Film "Teesri Aankh - 'A' certified film.	An order dated 01.10.2013 was issued to prohibit the transmission or re-transmission for one day
23.	ABN Andhra Jyoti	Telecast of a song based programme on "Ide Mallea Velavani" containing obscene and women denigrating content	An order dated 01.10.2013 was issued to the channel to prohibit the transmission or re-transmission for seven days. Matter is sub-judice
24.	Manoranjan TV	Telecast of 'A' Certified Hindi feature film "Ek Chatur Nar"	order was issued on 17.05.2013 to prohibit the transmission or re-transmission of channel for seven days
25.	BIG CBS LOVE	Telecast of programme "Excused" containing women denigrating content.	An order was issued on 15.10.2013 to the channel to prohibit the transmission or re-transmission of channel for one day.
26.	UTV Bindass	Telecast of a programme "Emotional Atyachaar Season 3" containing obscene content	An order dated 06.11.2013 was issued to prohibit the transmission or re-transmission for three days Matter is sub-judice
27.	Manoranjan TV	Telecast of various films without showing CBFC certificates	A warning dated 26.12.2013 was issued to the channel

Year – 2014

28.	WB	Telecast of a "V/UA" certified film "It's a Boy Girl Thing" showing obscene and women denigrating content.	Order dated 16.01.2014 was issued for taking the channel off air for one day.
29.	Amrita TV	Telecast of 'A' Certified film, 'The Don'	A warning dated 27.03.2014 was issued to channel
30.	Sony TV	Telecast of objectionable Comedy Show 'Kahani Comedy Circus Ki'.	A Directive dated 20.05.2014 issued to Sony TV for compliance directions of the Court of the Chief Commissioner for Persons with Disabilities as also the provisions contained in the programme and advertisement codes.

Year- 2015

31.	NTV Telugu News	Telecast of a song-based programme 'Cine Colors'	A order dated 19.01.2015 was issued to the channel for taking the channel off air for seven day.
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